

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2017
IN
APPEAL NO. 74 OF 2015

Dated: 24th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd. Review Petitioner /
Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krish for R-1

Mr. Parinay Deep Shah
Ms. Surabhi Pandey for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.08.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/pk